NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 25/(MAH)/2017 M.A No. 91/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Anr.

V/s.

M/s. Sun-N-Shine Entertainers Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

DESIGNATION

pandrin

1) Nandin Chital 1/6. M. Humanwale

Petiliones

ORDER

MA 91/2017 IN CP No.25/ 241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)